BENCH-I

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

Appeal No.726/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07th February 2018, 10.30 A.M

Name	of the Company	Growing Glory Regency	Pvt.Ltd -Vs-Registrar of Com	panies, Orissa
Under Section		252 (3)		
SI. No.		nation of Authorized IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date
1'	CS ARCHIST A	AGEE, PCS IA MURARKA, PCS	? Petitioner	Abhijit 04/02/18

## ORDER

Ld. Counsel for the appellant is present.

Order pronounced. Urgent certified copy of the order be issued, if applied for, upon compliance of all requisite formalities.

(Jinan K.R.) Member (J)

Sd